

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-1627(PB)/2019

IN THE MATTER OF:

LIC Housing Finance Ltd.
v.
Victory Infratech Pvt. Ltd.

..... Petitioners/Applicant

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 05.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Ahsan Ahmed with RP Mr Aishwarya Mohan
Gahrana
Mr. Sabhya Jain for applicant in IA No. 1484/21

ORDER

List on 12.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI,
MEMBER (TECHNICAL)

05.07.2021
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